

Income Tax Appellate Tribunal: Delhi Benches, New Delhi

F.No.70/AT/Jud.Adm/Judicial/Del/2025-26

Dated 12th May, 2026

Notice

Sub: - Re-Constitution of Bench- A, ITAT, Delhi Benches, New Delhi-Reg.

It is notified for information of all concerned that the Re-constitution of the following Benches, on 13.05.2026, shall be as under:-

Sr. No.	Bench	Court no.	Period	Members
1	A	08	13.05.2026	Shri Anubhav Sharma, Hon'ble Judicial Member and Shri Manish Agarwal, Hon'ble Accountant Member.

This is issued with the approval of Hon'ble Vice President (DZ).


Assistant Registrar